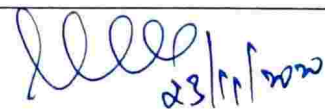


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 24.11.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) M.A. 114/2020 2) R.A. 232/2020 3) Misc. 47/2020</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>4) M.A. 55/2020 5) M.A. 100/2020 6) R.A. 4/2020 7) Misc. 20/2020 8) Misc. 35/2020</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>1) S.C.44/2015 2) S.C. 158/2017 3) S.C. 200/2018 4) S.C. 7/2019 5) S.C. 158/2019 6) S.C. 250/2019 7) S.C. 269/2019 8) S.C. 322/2019 9) S.C. 324/2019 10) S.C. 351/2019 11) S.C. 103/2020</p> <p style="text-align: center;"><b><u>FURTHER EVIDENCE</u></b></p> <p>12) S.C. 176/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) R.A.248/2020 2) R.A. 230/2020</p> <p style="text-align: center;"><b><u>FURTHER ARGUMENTS</u></b></p> <p>3) R.A. 162/2015 4) R.A. 29/2016</p>	<p style="text-align: center;"><b><u>313 STATEMENT</u></b></p> <p>1) S.C. 1/2019 2) S.C. 260/2019</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>3) CrI.Misc. 1443/2020</p> <p style="text-align: center;"><b><u>NOTICE</u></b></p> <p>4) CrI.A. 38/2015</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>5) S.C. 128/2017 6) CrI.A. 28/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>7) CrI. Misc. 1521/2020 8) CrI.Misc. 1529/2020 9) CrI.Misc. 1531/2020 10) CrI.Misc. 1534/2020 11) CrI.Misc. 1539/2020 12) CrI.Misc. 1544/2020 13) CrI.Misc. 1549/2020 14) CrI.Misc. 1553/2020 15) CrI.Misc. 1554/2020 16) CrI.Misc. 1558/2020</p>

  
23/11/2020

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 23.11.2020 are posted to 18.12.2020  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and  
18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 24.11.2020**

<u>MORNING SESSION</u>	
<b>EVIDENCE</b> 1. ID.6/2015 2. SC 21/2017	<b>ARGUMENTS</b> 3. R.A.129/2015 4. ID 2/2016 5. M.A.76/2017 6. LAC.49/2019 7. R.A.344/2012 8. M.A.49/2013 9. R.A.134/2014 10.R.A.75/2016 11.R.A.173/2016 12. CrI.Misc.1289/2020 13. CrI.Misc.1428/2020 14. CrI.Misc.1431/2020 15. CrI.Misc.1453/2020 16. CrI.Misc.1463/2020 17. CrI.Misc.1467/2020
<u>AFTERNOON SESSION</u>	
1. R.A.192/2016 2. R.A.42/2020 3. REF.6/2017 4. R.A.14/2019 5. CrI.A.49/2015 6. CRL.A.50/2015 7. CRL.MISC.1411/2020	

*(Signature)* 23/11/20  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

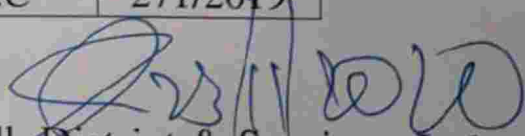
**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

Cause list of II Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 24-11-2020

(Morning Session)

Sl. No	Nature of case	Case No
1	Spl.C	31/2013
2	Spl.C	171/2014
3	Spl.C	220/2016
4	Spl.C	97/2017
5	Spl.C	108/2017
6	Spl.C	111/2017
7	Spl.C	225/2017
8	Spl.C	31/2018
9	Spl.C	35/2018
10	Spl.C	456/2018
11	Spl.C	64/2019
12	Spl.C	193/2019
13	Spl.C	199/2019
14	Spl.C	219/2019
15	Spl.C	271/2019

  
C/c. II Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of II Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 24-11-2020

**(Afternoon Session)**

Sl. No	Nature of case	Case No
1	Spl.C	86/2020
2	Spl.C	222/2016
3	CrI.Misc.	1546/2020
4	CrI.Misc.	1523/2020
5	Spl.C	223/2020
6	Spl.C	353/2020
7	CrI.Misc.	1555/2020
8	CrI.Misc.	1505/2020
9	Spl.C	165/2020
10	Crime	138/2020
11	Spl.C	209/2020

  
C/c. II Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of VIII Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 24-11-2020

**(Morning Session)**

Sl. No	Nature of case	Case No
1	SC	98/2020
2	SC	136/2020
3	SC	102/2017
4	SC	117/2017
5	SC	126/2017
6	SC	144/2017
7	SC	161/2017
8	SC	28/2017
9	SC	68/2018
10	Crl.Misc.	1376/2020

**(After Noon Session)**

Sl. No	Nature of case	Case No
1	SC	94/2018
2	SC	159/2019
3	SC	54/2016
4	Crl.Misc.	1444/2020
5	SC	90/2018
6	SC	363/2019
7	SC	107/2020

  
C/c. VIII Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 24-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	186/2017
2	SC	143/2020
3	Spl.C	9/2012
4	SC	117/2018
5	SC	360/2018
6	CrI.A	133/2018
7	CrI.A	56/2019
8	CrI.A	1/2020
9	CrI.A	35/2020
10	RA	146/2015
11	RA	25/2020
12	RA	149/2018
13	RA	330/2012
14	RA	159/2017
15	RA	164/2018
16	RA	212/2019
17	RA	172/2020
18	RA	210/2019
19	RA	29/2020
20	RA	31/2009

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 24-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	RA	103/2016
2	RA	61/2017
3	RA	123/2018
4	RA	8/2004
5	P & SC	26/2020
6	G & WC	40/2019
7	Misc	51/2019
8	Misc	51/2020
9	MA	102/2020
10	AS	63/2019
11	CrI.Misc	1454/2020
12	EX	46/2019
13	EX	48/2019
14	EX	53/2019

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.